

Central Administrative Tribunal Principal Bench, New Delhi

C.P. No. 56/2021 O.A. No.1748/2021

This the 09th day of July, 2021

(Through Video Conferencing)

Hon'ble Mr. A.K. Bishnoi, Member (A) Hon'ble Mr. R.N. Singh, Member (J)

Shri Raja Ram Meena, S/o Shri Chiranji Lal Meena, Aged 37 years Group D, R/o-House 1/472, Near CGM Public School, Hari Nagar Extn. Jaitpur, Badarpur, New Delhi-1100096

.. Petitioner

(through Advocate: Shri Manjeet Singh Reen)

Versus

Ministry of Railways & Others,

- Shri Sushant Kumar Mishra, Secretary, Ministry of Railways, Rail Bhawan, Railway Board, New Delhi.
- 2. Shri A.K. Puthia, General Manager, Northern Railway, Baroda House, New Delhi.
- 3. Shri Tarun Prakash,
 Divisional Railway Manager,
 Northern Railway,
 Moradabad Division,
 Moradabad (U.P)

.. Respondents

(through Advocate: Shri Krishan Kant Sharma)



ORDER (Oral)

Hon'ble Mr. R. N. Singh, Member (J):

It is not in dispute that in compliance of the directions of this Tribunal in order/judgment dated 06.11.2020 in the aforesaid OA, the respondents have passed an order dated 23.06.2021 and a copy of the same has been brought on record along with the compliance report.

- 2. We are satisfied that the respondents have substantially complied with the directions of this Tribunal.
- 3. Accordingly, the Contempt Petition is closed. Notices are discharged. However, it is made clear that the petitioner shall be at liberty to avail legal remedies in accordance with law, if so advised.

(R.N. Singh) Member (J) (A. K. Bishnoi) Member (A)

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